

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / EP NO. 1151 OF 2005

Applicant/s JN Pathak Respds. MOS Ratan

Advocate for Applicant/s Arup Trivedi Advocate for Respondent/s Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No. 23
<u>NOR</u> <u>06/08/09</u> Rest A 2125/07 and MA nos. 126/09 and 127/09 are pending. Submitted. Amr 06/08/09 Dy REGISTRAR <u>25/8/09</u> List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On the week commencing from 05/10/09 <u>DR J</u>	<u>22-7-09</u> <u>Hon' Mr. S.N. Shukla, A.M.</u> In the illness slip sent by Sri A. Trivedi, the case is adjourned to 07-8-09. <u>07/08/09</u> No sitting. Adjourned to <u>25/08/09.</u> <u>06-10-2009</u> <u>Hon' Mr. Justice A.K. Yadav, member (J)</u> <u>(M.A. No. 2125 of 2007)</u> Case called out. None present on behalf of the Applicant. Learned counsel for the Respondents is present. Application dismissed in default. <u>Shashi/-</u>	A.M. B.O.C. Sumar J.M.

Contd. On Sheet No. _____